

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 1423
TO BE ANSWERED ON 14th MARCH, 2022**

Losses incurred to PSUs

1423 Shri Iranna Kadadi:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the losses incurred to all PSUs in the distribution of domestic gas cylinders in the last five years;
- (b) the measures taken by Government to reduce the losses incurred to companies during the distribution of domestic gas cylinders; and
- (c) the number of cases of theft of domestic gas cylinders reported in the past five years and the penalties imposed on the offenders?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) & (b) Public Sector Oil Marketing Companies(OMCs) report financial results broadly under the segments of downstream petroleum activity including Refining and Marketing of Petroleum Products, Petrochemicals and others which includes all remaining activities such as Exploration and Production of hydrocarbons, etc. Product wise profits/losses are not reported. On an overall basis, the profit after tax earned by OMCs (IOCL, BPCL and HPCL) during the last five years i.e. 2016-17 to 2020-21 are as under :-

Profit after tax (Rs. in core)

Year	IOCL	BPCL	HPCL
2016-17	19,106	8,039	6,209
2017-18	21,346	7,919	6,357
2018-19	16,894	7,132	6,029
2019-20	1,313	2,683	2,637
2020-21	21,836	19,041	10,664

(c) OMCs receive various complaints, which include cases of theft of gas from cylinders (underweight LPG cylinder). During 2018-19, 2019-20, 2020-21 and the current year (April 2021 to December 21), OMCs have received 144 established cases of pilferage, underweight LPG cylinders. In all such established cases of irregularities, action is taken against the LPG distributorships as per the relevant provisions of Marketing Discipline Guidelines (MDG) and Distributorship agreement.